## GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

### LOK SABHA UNSTARRED QUESTION NO. 4201 TO BE ANSWERED ON 29.03.2022

# NEW CENTRAL MEDIA ACCREDITATION GUIDELINES FOR FREELANCE JOURNALISTS

# 4201. SHRIMATI RAKSHA NIKHIL KHADSE: SHRI MANOJ KOTAK:

#### Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has proposed new central media accreditation guidelines for the freelance journalists with restrictive reporting of Government affairs and if so, the details thereof; and
- (b) the details of new rules for accreditation to journalists with stringent provisions of revoking?

#### ANSWER

# THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)

(a) to (b) The Government has issued "The Central Media Accreditation Guidelines, 2022" for grant of accreditation to working journalists and other categories of persons including freelance working journalists at the headquarters of the Government of India, in accordance with the eligibility criterion and other conditions, etc. laid down under these guidelines. The Central Media Accreditation Committee, chaired by the Principal DG, PIB and comprising of up to 25 Members representing different media organisations, discharges the functions laid down under these guidelines and takes decision including suspension/withdrawal of accreditation on the basis of various criterion laid down therein.